

POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF SWADESHI INDUSTRIES AND LEASING LIMITED

("SWADESHI"/"TARGET COMPANY"/"TC") (Corporate Identification No. L46309MH1983PLC031246)

Registered Office: Shop 117, 1st Floor, V Mall, Thakur Complex, Western Express Highway, Kandivali East, Mumbai, Maharashtra, India, 400101; Phone No. +91- 9326321829; Email id: compliance@swadeshiglobal.com; swadeshiindia@gmail.com; Website: www.swadeshiglobal.com

Open offer for acquisition of 28,12,667 Equity Shares of Rs. 10/- each representing 26.00% of the equity and voting share capital of the Target Company by Mrs. Jayshree Radheshyam Sharma (Acquirer).

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirer, in connection with the offer made by the Acquirer in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulation, 2011").

The Detailed public statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirer has appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkal - Marathi Daily (Mumbai edition) on 28th February, 2024.

1. Name of the Target Company : Swadeshi Industries And Leasing Limited
2. Name of the Acquirer : Mrs. Jayshree Radheshyam Sharma
3. Name of the Manager to the offer : Navigant Corporate Advisors Limited
4. Name of the Register to the officer : Link Intime India Private Limited
5. Offer details
 - a) Date of Opening of the Offer : Tuesday, 16th July, 2024
 - b) Date of the Closing of the offer : Tuesday, 30th July, 2024
6. Date of Payment of Consideration : 05.08.2024
7. Details of the Acquisition :

Sr No.	Particulars	Proposed in the Offer Document		Actual
7.1.	Offer Price	Rs. 2.00 per Equity Share		Rs. 2.00 per Equity Share
7.2.	Aggregate number of Shares tendered	28,12,667		7,02,721
7.3.	Aggregate number of Shares accepted	28,12,667		7,02,721
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 56,25,334		Rs. 14,05,442
7.5.	Shareholding of the Acquirer before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)
7.6.	Shares Acquired by way of Share Purchase Agreement (SPA) <ul style="list-style-type: none"> ▪ Number ▪ % Fully Diluted Equity Share Capital 	30,80,850 (28.48%)		30,80,850 (28.48%)
7.7.	Shares Acquired by way of Open offer <ul style="list-style-type: none"> ▪ Number ▪ % Fully Diluted Equity Share Capital 	28,12,667 (26.00%)		7,02,721 (6.50%)
7.8.	Shares Acquired after detailed Public Statement <ul style="list-style-type: none"> ▪ Number of Shares acquired ▪ Price of the shares acquired ▪ % of the shares acquired 	Not Applicable		Not Applicable
7.9.	Post offer Shareholding of Acquirer <ul style="list-style-type: none"> ▪ Number ▪ % Fully Diluted Equity Share Capital 	58,93,517 (54.48%)		37,83,571 (34.97%)
7.10.	Pre and Post Offer Shareholding of Public Shareholders <ul style="list-style-type: none"> ▪ Number ▪ % Fully Diluted Equity Share Capital 	Pre- Offer 77,37,100 (71.52%)	Post Offer 49,24,433 (45.52%)	Pre- Offer 37,83,571 (71.52%) Post offer 70,34,379 (65.03%)

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI.

10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 03.07.2024.

**ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER
MRS. JAYSHREE RADHESHYAM SHARMA**

NAVIGANT CORPORATE ADVISORS LIMITED

804, Meadows, Sahar Plaza Complex, J B Nagar, Andheri Kuria Road, Andheri East, Mumbai - 400059.

Tel No. +91 22 4120 4837 / 4973 5078

Email id: navigant@navigantcorp.com

Website: www.navigantcorp.com

SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani



Place: Mumbai

Date: 05-08-2024